Office Memorandum

New Delhi, dated the 04.06.2018

Subject:-Weekly Report in respect of important developments in CBEC for the week –28.05.18 to 01.06.18 reg.

Based on the inputs received from various sections, following is the compilation of the important developments for the week –28.05.18 to 01.06.18.

1. Administrative Changes:-
   - Order regarding posting/transfer of 04 (four) IRS (C&CE) Group A officers, has been issued vide Office Order No.87/2018 dated 31.05.2018.
   - Order regarding posting of 02 IRS (C&CE) Group A officers to Directorate General of Systems and Data Management on loan basis, has been issued vide Office Order No.88/2018 dated 01.06.2018.
   - Order regarding grant of ante-dated promotion to Shri P.K. Bamania in the grade of Assistant Commissioner of Customs and Central Excise on ad-hoc basis, has been issued vide Office Order No.89/2018 dated 01.06.2018.
   - Order regarding grant of ante-dated promotion to Dr. Srikant Kumar Mohapatra, in the grade of Assistant Commissioner of Customs and Central Excise on ad-hoc basis, has been issued vide Office Order No.90/2018 dated 01.06.2018.
   - Order regarding grant of pro forma promotion to 04 (four) IRS (C&CE) Group A Officers under Next Below Rule (NBR) on ‘one to one basis’, has been issued vide Office Order No.91/2018 dated 01.06.2018.

2. Legislative Changes:-
   - Notification No. 30/2018-Cus (ADD) dated 30.05.2018 issued for providing provisional assessment of jute goods exported from Bangladesh or Nepal by M/s Janata Jute Mills Ltd. (Producer) till the final findings of New Shipper Review in this regard are received.
   - Notification No. 31/2018-Cus (ADD) dated 30.05.2018 issued for providing provisional assessment of jute goods exported from Bangladesh or Nepal by M/s Aman Jute Fibrous Ltd. (Producer) and M/s IB Jute Corporation (Exporter/Trader) till the final findings of New Shipper Review in this regard are received.
   - Notification No. 32/2018-Cus (ADD), dated 01.06.2018 has been issued to rescind Anti-Dumping Duty on imports of the Digital Offset Printing Plates originating in or exported from China PR imposed vide Notification No.51/2012-Customs (ADD), dated the 3rd December, 2012.
   - Notification No. 33/2018-Cus (ADD), dated 01.06.2018 has been issued to seek revision anti-dumping duty on imports of Hydrogen Peroxide originating in or exported from Bangladesh, Taiwan, Korea RP, Indonesia, Pakistan and Thailand by amending the notification No.28/2017-Customs (ADD) dated 14th June, 2017.
Notification No. 11/2018-Central Tax (Rate), dated 28.05.2018 issued to amend notification No.04/2017-Central Tax (Rate) dated 28.06.2017 so as to notify levy of Priority Sector Lending Certificate (PSLC) under Reverse Charge Mechanism (RCM).

3. Any Instruction/Circular:-
   - Circular No.12/2018-Cus-IV(N.T.) dated 29.05.2018 issued for sanction of pending IGST refund claims where the records have not been transmitted from GSTN to DG System.
   - Circular No.13/2018-Director (Customs) (N.T.) dated 30.05.2018 issued for revised instruction for stuffing and sealing of reefer-containers.
   - Circular No.210/2/2018-Service Tax dated 30.05.2018 issued regarding applicability of service tax on ambulance services provided to government by private service providers under the National Health Mission (nHM).
   - Instruction No.10/2018-Cust-IV (N.T.) dated 29.05.2018 issued for Single Window Project-clearance of food consignments by customs officers at locations where FSSAI has provided delegation-reg

(Hemambika R. Priya )
Commissioner(Coordination)

1. Chairperson, CBEC
2. Member (Admn)
3. Member (GST)
4. Member(IT)
5. Member(CX)
6. Member(Customs)
7. Member(Budget)

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